

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH (COURT - II)**

**Item No. 203  
IB-427/ND/2022  
New IA-4721/2022**

**IN THE MATTER OF:**

**Sudh Priya Plasticchem Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**SV Leathers (India) Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 29.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (J)**

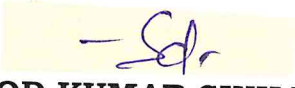
**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant : Mr. M.P Sahay, Ms. Eccha Shukla,  
Ms. Awanitika, Mr. Sachin Kharb, Advs.**

**ORDER**

**IA-4721/2022: List before the Regular Bench on 09.11.2022.**

  
**(BINOD KUMAR SINHA)  
MEMBER (T)**

  
**(BACHU VENKAT BALARAM DAS)  
MEMBER (J)**